

[28 April, 2000]

RAJYA SABHA

(c) The Central Issue Price of wheat and rice distributed under PDS has been revised w.e.f. 1st April, 2000 at 50% of the economic cost for BPL population and 100% of economic cost for APL population. Consequently, the food subsidy under TPDS is now better channelised towards targeted group, *i.e.*, people living below poverty line. So, the subsidy for BPL has effectively increased from 5240 crores to Rs. 7656 crores.

### **Edible Oil Quota for Arunachal Pradesh**

3674. SHRI NABAM REBIA: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) what is the quota of edible oil for the years 1998-99, 1999-2000 and 2000-2001 for Arunachal Pradesh for distribution among the people through Public Distribution System;

(b) the details of actual release of the said quota during 1998-99 and 1999-2000; and

(c) the details of actual demand made by Arunachal Pradesh in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD):  
(a) to (c) No. quota is fixed by the Central Government for States/Union Territories with regard to allocation of imported edible oils for supply through the Public Distribution System (PDS). Allocation is made on the basis of requests from State Governments/Union Territory Administrations. Since no demand for allotment of edible oil for distribution through PDS was placed by Arunachal Pradesh Government during 1998-99, 1999-2000 and 2000-2001, no allocations have been made by the Central Government to Arunachal Pradesh for these years.

### **Foodgrains to BPL Card Holders**

3675. SHRI KHAGEN DAS: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the total number of BPL card holders in the country in 1998-99 and 1999-2000;

(b) the total quantity of rice and wheat allotted for them, year-wise; and

(c) the quantity of above foodgrains actually released for the BPL card holders in the same period?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHRI RAM CHAUHAN): (a) As per the reports received from the State Governments UT Administrations, the total number of BPL card holders in the country during 1998-99 and 1999-2000 were 715.18 lakhs and 719.65 lakhs respectively.

(b) and (c) The total quantity of rice and wheat allocated to the States UTs for BPL during the years 1998- 99 and 1999-2000, and the quantity of above foodgrains actually lifted by the State/UTs are as under:

(in '000 tonnes)

Year	Rice		Wheat		Total	
	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1998-99	3978.67	3348.61	3137.84	2622.05	7116.51	5970.66
1999-2000	4032.366	3375.954*	3173.928	2057.934	7206.294	5433.888

\* Offtake upto February, 2000.

### FCI's Procurement Centres

3676. LALA LAJPAT RAI: Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the FCI has intimated the State agencies about the details of centres at which they want to get mandi delivery of wheat;

(b) whether the State agencies are holding godowns/plinths accommodation for storage of wheat at the stations were FCI wants to get mandi delivery of wheat; and

(c) if not, whether FCI has any long-term planning to construct new godowns/plint/Ceilo for storage of wheat, keeping in view the increased produciton and slow transportation of wheat and rice?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHRI RAM CHAUHAN): (a) No, Sir. The details are worked out at local level by the F.C.I. State wise position is at the enclosed Statement. (See below)